

DIVISION BENCH

S-43

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/9(KB)2021

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February, 2021, 10:30 A.M

Name of the Company	TEMPEST PHARMACEUTICALS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS WEST BENGAL		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Arani Guha, Advocate] For the petitioner
2. Ms. Madhuri Pandey, PCS]

1. Mr. C. M. Karlmarx, Dy. RoC, WB] For the ROC, WB

ORDER

1. Mr. Arani Guha, Ld. Counsel for the petitioner is present. Mr. C. M. Karlmarx, Dy. RoC, West Bengal on behalf of RoC, WB is present.
2. List this matter on 13/04/2021 for RoC report.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)